NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No.334/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: Ethic Financial Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

DESIGNATION

Rajesh Shah Advocate Ahmed Chunawala

ORDER

- 1. Ld. Advocate Ahmed Chunawala, Present for Applicant.
- 2. Chartered Accountant M/s. K. M Garg & Co., with remuneration of ₹ 1,50,000/consolidated for all Twelve Transferor Companies, has been appointed to assist Official Liquidator, Mumbai.
- 3. The application is allowed, vide separate order.

Sd/-

Date: 19th April, 2017.

M. K. Shrawat Member (Judicial)